

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA/45(MP)2021 in TP 246 of 2019 [CP(IB) 515 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Prakhar Dafria  
V/s  
Shikhar Chand Jain

Section: Rule 11 of NCLT,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

Mr. Yuvraj Thakore, advocate, appeared on behalf of the Applicant and submitted that he is appearing in other matter on behalf of the liquidator, hence he will take appropriate instruction to appear in this case.

However, Applicant as well as Registry is directed to issue notice upon the Respondent.

List the matter on 17.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 1st day of April, 2021

*Manorama*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**